

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1306 of 2019

In the matter of:

**Excise and Taxation Department
Sonipat, Haryana**

....Appellant

Vs.

Sunstar Overseas Ltd. & Anr.

...Respondents

Present

**For Appellant: Ms. Manisha Agrawal Narain, Ms. Sugandha Jain &
Ms. Rakshita Goyal, Advocates.**

**For Respondents: Mr. Abhishek Anand & Mr. Kunal Godhwani, For RP,
R-2.**

ORDER
(Virtual Mode)

12.01.2021: Respondents to file Reply within one week. Rejoinder, if any, may be filed within one week, thereafter.

Parties may file brief written submissions not more than three pages within two weeks. Copies of Judgments on which they want to refer and rely on, may also be filed separately within two weeks.

List the appeal **'For Admission (After Notice)'** **'Hearing'** on **1st February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Sim/md